

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-44/2004/8897/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C. B. Gogoi,  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 21<sup>st</sup> October, 2022

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJ(S) 4778 dtd 19.10.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 26.10.2022 with station leave permission, from the evening of 21.10.2022 till the morning of 28.10.2022**, has been granted.

The Addl. Sessions Judge, Sonitpur, Tezpur and in her absence next senior most Judicial officer at the station shall remain of your Court and office in your absence.

Yours faithfully,

sdt-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-44/2004/8898/A, dated , 21-10-2022**  
Copy to:

1. ✓ The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**